

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-119/2001/409/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Smti Sharmila Bhuyan,  
District and Sessions Judge,  
Nalbari.

Dated Guwahati the 31<sup>st</sup> January, 2022

Sub: **Special leave.**

Ref:- Your letter No. DJNB/386 Date 27.01.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **special casual leave w.e.f. 18.01.2022 till 24.01.2022**, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-119/2001/410/A, dated** , 31-01-2022

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**